## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE (PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHL

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## ORDER

The following transfers & postings are made in view of Circular No.- 10852-11652/P&T/Admn.-II/Hqs/Delhi/2024 dated 20.02.2024 and in official exigency also, with immediate effect :-

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S.No.	Name of Officials	From	
1	(Sh./ Ms.) Chanchal Kumari EC-3300/ 28987030	Sr. PA in the Court of Sh. Manoj Kumar, Spl. Judge (PC Act) CBI, RADC.	
2	Anand Prakash EC- 31339826/ 3169	Sr. PA in Office Pool, RADC.	Sr. PA in the Court of Sh. Manoj Kumar, Spl. Judge (PC Act) CBI, RADC.
3	Ramesh Kumar EC- 58658093	Chowkidar in Copying Agency, RADC.	Chowkidar in Stationery Branch, RADC.
4	Laxmi Tripathi EC- 90205	Peon in Office Pool, RADC.	Peon in Copying Agency, RADC.
5	Om Prakash EC- 12626	JA/ Ahlmad in the Court of Ms. Deepali Sharma, Ld. Spl. Judge, PC Act, CBI.	JA/ Reader in the Court of Ms. Deepali Sharma, Ld. Spl. Judge, PC Act, CBI.
6	Shilpi Bhatia EC- 23762403	JA/ Ahlmad in the Court of Sh. Hasan Anzar, Ld. Spl. Judge, PC Act, CBI.	JA/ Ahlmad in the Court of Ms. Deepali Sharma, Ld. Spl. Judge, PC Act, CBI.
7	Meena Arora EC- 13487/ 53067784	SJA/ Reader in the Court of Ms. Deepali Sharma, Ld. Spl. Judge, PC Act, CBI.	Spi. Juage, PC Act, CDI.
8	Ashok Kumar EC- 10831	JA/ Reader in the Court of Sh. Hasan Anzar, Ld. Spl. Judge, PC Act, CBI.	Spl. Judge, PC Act, CBI.
9	Mohini EC- 46387764	JA/ Reader in the Court of Sh. Amitabh Rawat, Ld. Spl. Judge, PC Act, CBI.	
10	Mukesh Kant Sharma EC- 13286	JA in Copying Agency, RADC.	JA/ Reader in the Vacant Court earlier presided over by Sh. Satish Kumar Arora, Ld. Spl. Judge, PC Act, CBI.
11	Nisha Khan EC- 11382576	JA/ Reader in the Vacant Court earlier presided over by Sh. Satish Kumar Arora, Ld. Spl. Judge, PC Act, CBI.	JA in General Branch, RADC. JA/ Reader in the Court of Sh. Amitabh Rawat,
12	Sh. Ganesh Kumar EC: 12722/ 66511906	JA in General Branch, RADC.	Ld. Spl. Judge, PC Act, CBI.
13	Vikas Kundra EC: 92244950	JA/ Ahlmad in the Court of Ms. Ritu Singh Ld. POLC.	the product Id
14	Ashwani Kumar EC- 55425575	JA/ Reader in the Court of Ms. Rekha, Ld POLC.	. JA/ Ahlmad in the Court of Ms. Ritu Singh, Ld. POLC.

- Sh. Budhram, JA in Stationery Branch, RADC is hereby deputed as Link Official of Cashier, Cash Branch, RADC and directed to look after the work of Cash Branch, RADC as and when Sh. Rakesh Note :- 1. Verma, SJA/ Cashier happens to be on leave or is not available, in addition to the work already assigned to him.
  - 2. Ms. Anita, JA in CMM Office, RADC is hereby directed to look after the work of Ms Bharti Bhatt, JA in Mediation Centre as and when she happens to be on leave, in addition to the work already assigned to her.
  - Sh. Ramesh Kumar, Chowkidar shall also look after the work of RTI Cell & Hindi Section in addition to 3. the work already assigned to him.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.

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(ANJU BAJAJ CHANDNA) Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi.

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Dated, Delhi the 12 3 כבר (בן בן

\_/F.7/P&T/Admn/RADC/2024 No.: \_\_\_\_ Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.

- 2. The DDO, Central District, Tis Hazari Courts, Delhi.
- 3. The Administrative Officer (J), Admn. I, II & III Central District, THC, Delhi.

4. The concerned Officers/ officials.

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- 5. PS to the undersigned.
- The Dealing Official, LAYERS seat, THC, Delhi.
  The Dealing Official T&P –I, II & III Personal File/ACR, THC, Delhi.
  The Website Committee, THC, Delhi for uploading.

  - 9. Leave Section, RADC.

Blande

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi

